

(d) if so, the steps taken by Government to implement the same?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) The following subjects were discussed at the Conference: (1) Wage theories and Judicial decisions; (2) Importance of Dearness Allowance as a component in wage structure; (3) Wage distortions causes and remedies; (4) Wage-structure in selected industries in Pune regions and analysis; (5) Wage structure in selected industries in Bombay region and analysis and (6) The abolition of Dearness allowance system to avoid wage distortion.

(c) and (d). The Conference has neither drawn nor forwarded any conclusions to Government.

Soft drink Production

2578. SHRIMATI BASAVA RAJESWARI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the production of soft-drinks has grown sharply during recent past;

(b) if so, the details thereof; and

(c) the steps being taken to further increase the production?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). On the basis of the information furnished by the Directorate General of Technical Development the estimated production of soft drinks in the organised sector during the last three years is as follows:—

1987	2063 million bottles
1988	2250 million bottles
1989	2364 million bottles

(c) Soft drink industry is delicensed for Non-MRTP/Non-FERA companies and for MRTP/FERA companies it is treated as delicensed subject to certain conditions. There is no restriction on creation of fresh capacity for the manufacture of soft drinks and it is open to anyone to set up a soft drink manufacturing unit subject to the locational policy of the Government.

[*Translation*]

Irrigation Projects in the country pending with Union Government

2580. SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of major irrigation projects pending in the country;

(b) whether Gandak and Kosi irrigation projects in Bihar are still incomplete;

(c) whether any scheme for the construction of a water reservoir in Kadwan under the Sone irrigation project is under consideration of Government; and

(d) if so, the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) There are 199 major irrigation projects under construction during the Seventh Plan period.

(b) Gandak Phase II, Kosi Western Canal and Kosi Eastern Canal Phase II are among these projects.

(c) The detailed project report has not been received at the Centre for appraisal.

(d) Out of 199 major projects, 162 projects will spill-over to the Eighth Plan.

[English]

New Medicines to check Heart attack

2581. SHRI DHARMESH PRASAD VARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in view of increase in heart attack cases, any new drug has since been developed anywhere in the world to check the same;

(b) whether Government have made special arrangements for treatment of heart attack cases; and

(c) the funds allotted for the purpose for 1989-90

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) There is no scientific data available on trends of incidence of heart disease in India. An apparent increase in heart disease cases may be due to increase in awareness amongst doctors and the public about the disease and better diagnostic facilities available. The new drugs that have been approved for treatment of diabetes mellitus are highly purified insulin injection and Glipizide oral tablets. Newer calcium blockers like Nifedipine and Diltiazem and newer ACE inhibitors like Enalapril Maleate tablets have been approved for the treatment of hypertension.

(b) and (c). Organised facilities are available for treatment of heart disease at secondary/tertiary level. A number of Cardiac Centres with facilities for diagnosis and treatment on modern lines are available in

the country. Under the Rheumatic Fever/Rheumatic Heart Disease Control Programme there is a budget allocation of Rs. 5.00 lakhs during 1989-90.

Deaths due to food poisoning in Delhi

2582. SHRI DHARMESH PRASAD VARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of people died/fell sick after a feast due to food poisoning in Delhi on 19-20 February, 1990;

(b) if so, whether any enquiry has been conducted in this case; and

(c) if not, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) As per the information received from Delhi Administration no person died after feast on 19th February, 1990. However thirty persons were reported to have been affected due to food poisoning after consuming stale food in a marriage party.

(b) Yes, Sir.

(c) Does not arise.

[Translation]

Assistance to Wool Industry in Rajasthan

2583. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of TEXTILES be pleased to state:

(a) the percentage of wool being produced in Rajasthan, out of the total production of wool in the country; and

(b) the steps taken for the development